

**Title:** Introduction of the Constitution (Amendment) Bill, 2000.

**15.34 hrs.**

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BASU DEB ACHARIA : I introduce the Bill.

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